## SUPREME COURT OF INDIA COMPUTER CELL

No.46/CC/SCIVC/2020 Dated: 5<sup>th</sup> September 2020

## Comprehensive Plan for Hearing by Courts through Video Conferencing Services including Hardware & Support

In order to maintain the social distancing norms amid the prevailing COVID-19 Pandemic conditions, the Pre-bid meet, as scheduled for 7<sup>th</sup> September 2020, shall be held in the following manner.

- 1. That the vendor/s shall give name of the person or persons (maximum 2 nos.) participating in the meet along with designation and contact number on email address *claims.tender@sci.nic.in* well before 3.00 PM on 6<sup>th</sup> September 2020.
- 2. That the vendor/s are requested to submit their queries, if any, on the email address *claims.tender@sci.nic.in* in the prescribed format, as attached herewith. The queries shall be sent by 05.00 PM on 6<sup>th</sup> September 2020.
- 3. That in case of any further clarification or discussion with regard to query raised, the vendor/s or his/her authorized representative may appear before the Committee on 7<sup>th</sup> September 2020 at 11.00 AM through video conferencing. The vendor or authorized representative will be contacted on his contact number and will be asked to join the VC Meeting.
- 4. That the vendor/s or authorized representative interested in physical meet may come to Reception Counter, situated near Gate 'E' of Supreme Court premises along with his/her Company's ID, Authorization Letter as well as personal ID card for entry purpose.

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## FORM OF QUERY FOR OBJECTIONS

Sl. No.	Name of Vendor	Person representing Vendor	Capacity or designation or post of the person representing	In which capacity participating in NIT	Concerning Sections/Subject in NIT	Relevant Clause of Query	Description of Query	<b>Expected Outcome</b>

Please Note: Form of Query for Objections Pertaining to Tender to be emailed on <u>claims.tender@sci.nic.in</u> by 05.00 PM on 6<sup>th</sup> September 2020.